

F. No. J-11/2/2018-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)  
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Shastri Bhawan, New Delhi,  
Dated 26<sup>th</sup> September, 2019

**ORDER**

The President is pleased to accept the resignations of following three Advocates who figure as Assistant Solicitor General of India / Panel Counsel, as mentioned under column-III in table 'A' below, with effect from the date as mentioned under column-V, consequently, their names occurring in this Department's Orders as mentioned under column-IV in table 'A', stand deleted:

**Table 'A'**

Sl. No.	Name of Advocate (S/Shri)	Name of Court & Category of Panel	Detail of the concerned order	Date of acceptance of resignation
I	II	III	IV	V
1.	K. Lakshman	Asst. Solicitor General of India, the High Court for the state of Telangana at Hyderabad	J-11014/1/2017-Judl. dated 24.08.2017	23.08.2019
2.	Sidhant Kumar	Govt. Pleader for the High Court of Delhi	J-11017/22/2018-Judl. (Part-1) dated 07.03.2019	01.07.2019
3.	Pranesh	Group 'C' Panel Counsel for the Supreme Court of India	J-11016/1/2019-Judicial dated 01.02.2019	25.07.2019

2. Hindi version of this order will follow.

  
(S. R. Mishra)  
Additional Secretary

**Copy for information to:**

1. PS to MLJ/ PS to Law Secretary/PS to Legislative Secretary/PS to all Addl. Secretary/Joint Secretary of Department of Legal Affairs.
2. All the Asst. SGIs in various High Courts in the country.
3. The Incharge, Central Agency Section, Supreme Court of India, New Delhi.
4. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
5. Shri K. Lakshman, Advocate, R/o Block-3, Flat No. 1, HIG-I, Phase-II, Baghlingampally, Hyderabad-44.
6. The Cash (LA) Section with request to stop the payment of retainership fee to Shri K. Lakshman, Advocate (ex-Asst. SGI, at Hyderabad) w.e.f. 23.08.2019.
7. To be uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'List of empanelled Counsel'.
8. Hindi Section, Department of Legal Affairs, for translation of this order.
9. Guard File with 5 spare copies.

  
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